

[Shri Ashok Gehlot]

section (1) section 619A of the Companies Act, 1956:—

(i) Annual Report and Accounts of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the above Corporation.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-2103/92].

REPORT AND ACCOUNTS (1989-90) OF THE PAVAN HANS LIMITED, NEW DELHI AND RELATED PAPERS

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H FAROOK): I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Annual Report and Accounts of the Pawan Hans Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-2104/92].

Notification of the Ministry of Home Affairs under Delhi Municipal Corporation Act 1957

SHRI M. M. JACOB: I lay on the Table, under sub-section (3) of section 490 of the Delhi Municipal Corporation Act, 1957, a copy (in English and Hindi) of the Ministry of Home Affairs Notification Order No. U. 14011/160/8-Delhi, dated the 5th December, 1991, extending the period of supersession of Municipal Corporation of Delhi from 23 months to 29 months. [Placed in Library See No. LT-2105/92].

REPORT AND ACCOUNTS (1990-91) OF THE AUTOMOTIVE RESEARCH ASSOCIATION OF INDIA PUNE AND RELATED PAPERS

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Twenty-first Annual Report and Accounts of the Automotive Research Association of India, Pune, for the year 1990-91, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report.

(iii) Statement giving for the delay in laying the papers mentioned at (i) above. [Placed in Library See No. LT-2108/92].

REPORT AND ACCOUNTS (1990-91) OF THE NATIONAL DAIRY DEVELOPMENT BOARD, ANAND AND RELATED PAPERS

SHRI M. M. JACOB: On behalf of SHRI K. C. LENKA, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Twenty-fifth Annual Report and Accounts of the National Dairy Development Board, Anand, for the year 1990-91, together with the Auditor Report on the Accounts.